

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.07.2025

**ORDER NO. 142 of 2025**

Hon'ble President is pleased to order the sitting commencing from **04.08.2025** to **31.10.2025** for **CESTAT, Bangalore** as follows:-

| PERIOD                                 | CORAM   | WORKS ASSIGNED                                    |
|--|---|---|
| From<br>04.08.2025<br>to<br>31.10.2025 | Dr. D. M. Misra, Hon'ble Member (Judicial) and<br>Ms. R. Bhagya Devi, Hon'ble Member (Technical)            | Customs and Service Tax<br>Division Bench matters |
|  | Mr. P. A. Augustian, Hon'ble Member (Judicial) and<br>Mr. Pullela Nageswara Rao, Hon'ble Member (Technical) | Excise Division Bench matters                     |

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the other Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the Division Bench lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore /Bar Association, Bangalore /O/o Commissioner (AR), Bangalore /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.07.2025

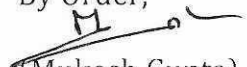
**ORDER NO. 143 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 106 of 2025 for **CESTAT, Allahabad** from **04.08.2025 to 06.08.2025** as follows:-

| PERIOD                                 | CORAM  | WORKS ASSIGNED  |
|--|--|---|
| From<br>04.08.2025<br>to<br>06.08.2025 | Mr. P. K. Choudhary, Hon'ble Member (Judicial) and<br>Mr. A. G. Shakkarwar, Hon'ble Member (Technical) | Customs, Excise and Service<br>Tax Division Bench matters |

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar